

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4486
ANSWERED ON:21.12.2011
TRANSFER POLICY OF CBI
Bhujbal Shri Sameer

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the specific details of the transfer and posting policy existing in Central Bureau of Investigation (CBI);
- (b) the composition of the Transfer Committee formed by the Director, CBI and the representation of different sections of the employees and the representation of IPS officers in the Committee;
- (c) whether the transfer and posting Committee in CBI is headed by the officer who served his allotted cadre only less than 4 years; and
- (d) if so, the steps being taken by the CBI to rectify this situation and put it in place a more seasoned officer to take just and transparent decision?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

- (a): Transfer Policy of Central Bureau of Investigation (CBI) is enclosed as Annexure-A
- (b): The composition of the transfer Committee as constituted in the year 2010 is as under:-
1. Balwinder Singh, Special Director CBI - Chairman
 2. A. K. Pateria, JD (Policy) - Member
 3. Satish Golcha, DIG (Anti-Corruption) - Member
 4. S. J. M. Gillani, DD (Admn) - Member
 5. Bhupinder Kumar, Sr. S.P. - Member
- (c): No, Madam.
- (d): Does not arise.